

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5455 of 2015

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Sahdeo Choudhary, Advocate

For the Respondents : Mr. A. Allam, Sr. Advocate

15/ 09.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on **08.10.2021**.

(Deepak Roshan, J.)

Pramanik/